GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

Notification No. 42/2019-Customs

New Delhi, dated the 31st December, 2019

G.S.R. (E).— In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962 (52 of 1962), the Central Government, on being satisfied that it is necessary in the public interest so to do, hereby makes the following further amendments in the notification of the Government of India in the Ministry of Finance (Department of Revenue), No.53/2011-Customs, dated the 1st July, 2011, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 499 (E), dated the 1st July, 2011, namely:-

In the said notification, in the Table,-

(i) against serial number 84, for the entry in column (4), the entry “45.0”, shall be substituted;
(ii) against serial number 85, for the entry in column (4), the entry “45.0”, shall be substituted;
(iii) against serial number, for the entry in column (4), the entry “50.0”, shall be substituted;
(iv) against serial number 129, for the entry in column (4), the entry “37.50”, shall be substituted;
(v) against serial number 324, in column (2), for the figures “2915 90 30”, the figures “2915 9091” shall be substituted;
(vi) against serial number 351, in column (2), for the figures “29209099”, the figures “29209000” shall be substituted;
(vii) against serial number 486, in column (2), for the figures “3901 40 00”, the figures “3901 40” shall be substituted;
(viii) against serial number 1427, in column (2), for the figures “8525 60 00” shall be substituted;
(ix) against serial number 1432, in column (2), for the figures “85279911”, the figures “85279900” shall be substituted;
(x) against serial number 1433, in column (2), for the figures “85279912”, the figures “85284200” shall be substituted.

2. This notification shall come into force with effect from the 1st day of January, 2020.

[F. No. 354/43/2009-TRU (Pt.-I)]

(Gunjan Kumar Verma)
Under Secretary to the Government of India

Note: The principal notification No. 53/2011-Customs, dated the 1st July, 2011 was published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-Section (i), vide number G.S.R. 499 (E), dated the 1st July, 2011 and was last amended vide notification No. 29/2019-Customs, dated the 4th September, 2019, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-Section (i), vide number G.S.R. 632 (E), dated the 4th September, 2019.